

**SCHEDULE II  
FORM B**

**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)  
For the attention of the stakeholders of **TIRUPATI JUTE INDUSTRIES LIMITED.**

|   |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                          |
|---|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of Corporate Debtor                                                                     | <b>TIRUPATI JUTE INDUSTRIES LIMITED</b>                                                                                                                                                                                                                                                                                                                                  |
| 2 | Date of Incorporation of Corporate Debtor                                                    | 13/06/1988                                                                                                                                                                                                                                                                                                                                                               |
| 3 | Authority under which Corporate Debtor is Incorporated / Registered                          | Registrar of Companies, Kolkata (West Bengal)                                                                                                                                                                                                                                                                                                                            |
| 4 | Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor      | U17119WB1988PLC044622                                                                                                                                                                                                                                                                                                                                                    |
| 5 | Address of the Registered Office and Principal Office (if any) of Corporate Debtor           | 10, Dr. Rajendra Prasad Sarani, 2nd Floor, Kolkata-700001, West Bengal.                                                                                                                                                                                                                                                                                                  |
| 6 | Date of closure of Insolvency Resolution Process                                             | 13/02/2019                                                                                                                                                                                                                                                                                                                                                               |
| 7 | Liquidation Commencement date of Corporate Debtor                                            | 13/02/2019 (Communication date of order by email-18/02/2019)                                                                                                                                                                                                                                                                                                             |
| 8 | Name, address, email Address, Telephone Number and the Registration number of the Liquidator | <b>Chhedi Rajbhar</b><br>C. Rajbhar & Co., Chartered Accountants<br>Office at: 40, Strand Road, Model House, 2nd Floor, Room No. 49, Kolkata-700001, West Bengal. M. No.: 9831182472<br><b>Email Id :</b><br>Regd : crajbharco.ca@gmail.com<br><b>For Correspondence :</b><br>tirupati.liquidation@gmail.com<br><b>IP Regn no.:</b> IBBI/IPA-001/IP-P00129/2017-18/10271 |
| 9 | last date for submission of claims                                                           | 15//03/2019                                                                                                                                                                                                                                                                                                                                                              |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Tirupati Jute Industries Limited on 13th February, 2019.

The stakeholders of Tirupati Jute Industries Limited are hereby called upon to submit a proof of their claims, on or before 15th March, 2019 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chhedi Rajbhar**  
Liquidator

Place : Kolkata

Date : 21/02/2019

IP Regn no.: IBBI/IPA-001/IP-P00129/2017-18/10271

**FINANCIAL EXPRESS DT. 22/2/2019**